

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1285/Confdl./2018 Bilaspur, dated the 06th December, 2018
II-15-7/2004 (Part-II)

By virtue of sub-rule (i) of Rule 5 of the High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018, the following Committee stands constituted w.e.f. 05.12.2018: -

"Committee for Designation of Senior Advocate":-

Hon'ble the Chief Justice	-	Chairman
Hon'ble Shri Justice Prashant Kumar Mishra	-	Member
Hon'ble Shri Justice Manindra Mohan Shrivastava	-	Member
Shri Jugal Kishore Tikam Chand Gilda, Advocate General	-	Member
Dr. Nirmal Kumar Shukla, Senior Advocate*	-	Member

***Note:** Dr. Nirmal Kumar Shukla, Senior Advocate was nominated as a Member by the other Members in the First Meeting of above Committee held on 05.12.2018.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


6.12.2018
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 1286/Confdl./2018 Bilaspur, dated the 06th December, 2018
II-15-7/2004 (Part-II)

Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
16. Shri Jugal Kishore Tikam Chand Gilda, Advocate General, High Court Campus, Bilaspur for information.
17. Dr. Nirmal Kumar Shukla, Senior Advocate, Green Park Colony, Bilaspur for information.
18. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
21. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
22. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
23. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
25. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Accounts & Pay Bill/ Central Filing/ Dispatch/Writ/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

 6.12.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL